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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/714/IB/2017
NAME OF THE PETITIONER(S) : ASSETS CARE & RECONSTRUCTION ENTER LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Vishnu Mohan	Counsel for Respondent	K. Anantha Padmanabha Swamy
2)	K.M. AASIM SHAHZAD	COUNSEL FOR ^{APPLICANT} ELA	[Signature]

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to file rejoinder. Time is enlarged at request finally. Put up on 06.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc